

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1147
ANSWERED ON 24.07.2026

CHILD CARE CENTERS IN NORTH EAST REGION

1147. DR. INDRA HANG SUBBA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the functional children care centres run by the Ministry in eight States of North East Region (NER), State-wise;
- (b) the details of the funds sanctioned to these centres and utilised thereof during each of the last three years and the current year, year-wise and State-wise; and
- (c) whether the Ministry has any provisions for employment of vulnerable children after their completion of education/skilling in the said centres if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c): Under the Juvenile Justice (Care and Protection of Children) Act, 2015, Child Care Institutions (CCIs) are established, managed and monitored by the respective State Governments and UT Administrations.

The Juvenile Justice (Care and Protection of Children) Model Rules, 2016 provide that every Child Care Institution shall ensure access to education and skill development for children in its care. Rule 37 further requires every Child Care Institution to provide gainful vocational training and skill-based education suited to the child's age, aptitude, interest and ability, with a view to enhancing employability and enabling certification, wherever applicable.

The Ministry of Women and Child Development supplements the efforts of the States and UTs through the Centrally Sponsored Scheme Mission Vatsalya. The Mission Vatsalya Scheme, inter-alia, provides After Care support for eligible young adults who have attained the age of 18 years

and are leaving Child Care Institutions, in accordance with the provisions of the Juvenile Justice (Care and Protection of Children) Act, 2015 and the Mission Vatsalya Guidelines.

The State-wise details of Child Care Institutions supported in the eight North Eastern States under Mission Vatsalya Scheme during FY 2025-26 are placed at **Annexure-I**.

The State-wise details of funds released in the North Eastern States during the last three years and the current year are placed at **Annexure-II**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO.1147 FOR ANSWER ON 24.07.2026 BY Dr. INDRA HANG SUBBA REGARDING CHILD CARE CENTERS IN NORTH EAST REGION

THE STATE-WISE DETAILS OF CHILD CARE INSTITUTIONS SUPPORTED UNDER MISSION VATSALYA SCHEME DURING FY 2025-26

S. No.	State	Total CCIs
1	Arunachal Pradesh	11
2	Assam	91
3	Manipur	99
4	Meghalaya	58
5	Mizoram	67
6	Nagaland	62
7	Sikkim	28
8	Tripura	40

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO.1147 FOR ANSWER ON 24.07.2026 BY Dr. INDRA HANG SUBBA REGARDING CHILD CARE CENTERS IN NORTH EAST REGION

THE STATE-WISE DETAILS OF FUNDS RELEASED IN THE NORTH EASTERN STATES DURING THE LAST THREE YEARS AND THE CURRENT YEAR

(Rs. in Crores)

S. No.	Name of the State	Amount released FY 2023-24	Amount released FY 2024-25	Amount released FY 2025-26	Amount released FY 2026-27 (as on 21.07.2026)
1	Arunachal Pradesh	24.35	5.32	7.74	0.98
2	Assam	59.66	31.39	29.61	6.18
3	Manipur	29.24	68.15	34.36	2.75
4	Meghalaya	31.28	22.30	42.75	6.04
5	Mizoram	53.09	37.06	33.65	2.34
6	Nagaland	29.28	33.92	25.66	1.91
7	Sikkim	5.80	16.21	8.51	0.88
8	Tripura	32.09	19.23	18.11	1.38
